

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that **at the Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa, on 21st March 2025 :**

“In the Second Session, Court working hours will be from 3.00 p.m. to 4.00 p.m.”

Dated this 20th day of March 2025

By Order,

Sd/-
(Anil H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.